

## ORISSA HIGH COURT

### FILING REPORT AS ON :14/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0007404/2020	BIREN MAJHI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	LAHUNIPADA /92 /2020 () //
2	BLAPL/0007405/2020	ASIT TELENGA VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	NILGIRI /165 /2019 () //
3	BLAPL/0007406/2020	D. GAJANANA PATRA@ LIOCHU VS STATE OF ODISHA	KISHORE KU MISHRA VS	GANGAPUR (ASKA) /218 /2020 () //
4	BLAPL/0007407/2020	RABINDRA GHADEI VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	PURUNABAZAR /165 /2020 () //
5	BLAPL/0007408/2020	BRAJA KISHORE MALLIK @ MALLICK @ BARSUNIL KUMAR PANDA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	RAJNAGAR /103 /2019 () //
6	BLAPL/0007409/2020	BIKASH KUMAR SAHU VS STATE OF ODISHA	B.B.ROUTRAY VS	barpalli /268 /2020 () //
7	BLAPL/0007410/2020	BAPI @ SANTOSH PARIDA VS STATE OF ODISHA	M.R.MOHAPATRA VS	NIALI /115 /2020 () //
8	BLAPL/0007411/2020	BINOD NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUSINGA /116 /2020 () //
9	BLAPL/0007412/2020	KHARA @ NIRVAYA DAS VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	KUJANGA /197 /2014 () //
10	BLAPL/0007413/2020	AKASH KUMAR CHOUDHURY @ AKASH CHOUDHURY VS STATE OF ODISHA	UDHUMAYA SAHOO VS	JEYPORE SADAR /178 /2020 () //
11	BLAPL/0007414/2020	ALOK BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	TANGI (KHURDA) /39 /2020 () //

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12	BLAPL/0007415/2020	NIRANJAN BASTIA @ BAISHAKH VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	HANDAPA /179 /2019 () //
13	BLAPL/0007416/2020	MIKHA @ MIKHAEL GOMANGO VS STATE OF ODISHA	B.R.TRIPATHY VS	PARLAKHEMUNDI /208 /2020 () //
14	BLAPL/0007417/2020	SARBESWAR NANDA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	TIGIRIA /129 /2020 () //
15	BLAPL/0007418/2020	SANTOSH @ SANTOSH TIWARI @ LALA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	PLANTSITE /150 /2019 () //
16	BLAPL/0007419/2020	BHANE MARANDI VS STATE OF ODISHA	ABHAYA KU. PARIDA VS	BAHALDA /13 /2019 () //
17	BLAPL/0007420/2020	RANJAN CHAMPATI VS STATE OF ODISHA	SANGRAM RATH VS	KUMBHARAPARA /243 /2020 () //
18	BLAPL/0007421/2020	AJAY JENA @ JHINTIKA VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	BALIAPAL /119 /2020 () //
19	BLAPL/0007422/2020	TUSHAR GORDA @ TUSI TUSHAR GARADA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JEYPORE TOWN /203 /2020 () //
20	BLAPL/0007423/2020	SUSHANTA NAIK VS STATE OF ODISHA	UDIT RANJAN SENA VS	ODAGAON /147 /2013 () //
21	BLAPL/0007424/2020	SOMA KABASI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /42 /2019 () //
22	BLAPL/0007425/2020	MOTUM SUBA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MOTU /44 /2020 () //
23	BLAPL/0007426/2020	TEDA PUSPATI (T.P) SRI PRASAD @ BUBULU	PRASANTA KUMAR NANDA	SUNABEDA /102 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007427/2020	ANKIT SINGH	BIJAYA KUMAR RAGADA	SAMBALPUR SADAR /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007428/2020	RABI DAS	JAGANNATH KAMILA	BALASORE SADAR /408 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007429/2020	JABARAJ DIGGAL	BIBHUDANANDA MOHAPATRA	ODAGAON /186 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007430/2020	GIRISH KUMAR DIGAL	BIBHUDANANDA MOHAPATRA	SURADA /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007431/2020	KOUSHLENDRA KUMAR @ LALLU	BINI MISHRA	S.P.(CID-CRL),CUTTACK /6 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007432/2020	CHATURBHUJA SAHU	TRILOCHAN NANDA	PATNAGARH /96 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007433/2020	ASHOK @ LANDA BEHERA	TANMAYA KUMAR MOHANTY	KHANDAGIRI P.S. /405 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007434/2020	MUNA @ RADHAMOHAN BISWAL	TANMAYA KUMAR MOHANTY	ASTARANGA /99 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007435/2020	ASIS KU. SINHA	BIDYADHAR MANASINGHA	KANIHA /81 /2013
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007436/2020	ISWAR CHITTI	BISWARANJAN MAHARATHA	JEYPURE TOWN /232 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007437/2020	NAREN @ NARENDRA SAHU	KABIR KUMAR JENA	KATARBAGA /152 /2020
		VS	VS	()

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35	BLAPL/0007438/2020	STATE OF ODISHA SHIBA SANKAR SABAR VS	SWAYAMPRAVA DASH VS	// PATNAGARH /95 /2020 ()
36	BLAPL/0007439/2020	STATE OF ODISHA CHAINA KHILAR VS	SURENDRA KU. BISWAL VS	// BALASORE SADAR /236 /2020 ()
37	BLAPL/0007440/2020	STATE OF ODISHA GUJI @ PANCHANAN DAS VS	BIBHUTI RANJAN MOHANTY VS	// AUL /104 /2014 ()
38	BLAPL/0007441/2020	STATE OF ODISHA SAIBA RASPEDA VS	SATYANARAYAN MISHRA VS	// / /0 ()
39	BLAPL/0007442/2020	STATE OF ODISHA DAMBURU MAJHI VS	SATYANARAYAN MISHRA VS	// ORKEL /157 /2020 ()
40	BLAPL/0007443/2020	STATE OF ODISHA MAHESH SINGH VS	SATYA NARAYAN MISHRA VS	// ORKEL /158 /2020 ()
41	CMAPL/0000239/2020	STATE OF ODISHA KANTIA PATRA VS	AMIT PRASAD BOSE VS	// // ()
42	CMAPL/0000240/2020	SURUBALI PATRA UNION OF INDIA VS	ADV VS	// // ()
43	CMP/0000563/2020	PRAFULLA KUMAR GURU SK.GULAM SADIK VS	SATYABADI MANTRY VS	// // ()
44	CMP/0000564/2020	THE COLLECTOR,BALASORE SITAKANTA NANDA VS	AMIT PRASAD BOSE VS	// // ()
45	CMP/0000565/2020	LAXMIKANTA NANDA CHANDRAMANI PASSARY VS	S.P.NATH VS	// // ()
		M/S.HOTEL DINGODENA PVT. LTD.		//

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46	CMP/0000566/2020	LAXMI PRASAD KAR VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
47	CONTC/0004441/2020	DEBARCHAN PATEL VS NIKHIL PAWAN KALYAN	ADV VS	// 0 //
48	CONTC/0004442/2020	CHINARI VENKAT RAO VS R.RAGHUPRASAD	ADV VS	// 0 //
49	CONTC/0004443/2020	SURESH CHANDRA BAYEE VS SATYABRATA SAHOO	P.K.PATTANAYAK VS	// 0 //
50	CONTC/0004444/2020	BINAYA KUMAR PANIGRAHI VS PRADEEP KUMAR SAHOO	ADV VS	// 0 //
51	CONTC/0004445/2020	BISWARANJAN PRADHAN VS SATYABRATA SAHU	AVIJIT MISHRA VS	// 0 //
52	CONTC/0004446/2020	BHUSAN POWER AND STEEL LIMITED VS GOVERNMENT OF ODISHA	PRATAP CHANDRA MOHAPATRA VS	// 0 //
53	CONTC/0004447/2020	DILIP KUMAR JENA VS PRADIPTA KUMAR MOHAPATRA	ADV VS	// 0 //
54	CONTC/0004448/2020	UPENDRA KUMAR SAHOO VS MANOJ PATRA	ADV VS	// 0 //
55	CONTC/0004449/2020	TANUJA MOHANTY VS ADITYA PRASAD PADHI	JAYADEBA BEHERA VS	// 0 //
56	CONTC/0004450/2020	ALEKHA CHANDRA MALIK @ ALEKHA CHARAN MALIK VS SATYA RANJAN PANDA	ADV VS	// 0 //
57	CONTC/0004451/2020	DR.SUDHANSU SEKHAR PATNAIK	ADV	//

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		VS	VS	()
		SASWAT MISRA		//
58	CONTC/0004452/2020	BIJAYA KUMAR BAGARTY	ADV	//
		VS	VS	()
		SASWAT MISRA		//
59	CONTC/0004453/2020	GHANASHYAM MEHER	ADV	//
		VS	VS	()
		SASWAT MISRA		//
60	CONTC/0004454/2020	BIJAYALAXMI SABAT	ADV	//
		VS	VS	()
		ER. SABYASACHI PADHI		//
61	CONTC/0004455/2020	BIJAYALAXMI SABAT	ADV	//
		VS	VS	()
		HRUSIKESH PRADHAN		//
62	CRLA/0000527/2020	SUKUTA @ ASHOK JENA	RASHMI RANJAN MISHRA	LALBAG /122 /2000
		VS	VS	()
		STATE OF ODISHA		//
63	CRLA/0000528/2020	GORELAL SAHU @ HIRA	S.K.PRADHAN	MALKANGIRI /336 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	CRLA/0000529/2020	LINGARAJ DALEI	ASHWINI KUMAR DAS	BHUBANESWAR VIGILANCE /33 /2004
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
65	CRLMA/0000141/2020	SURENDRA NATH@SURENDRA MOHANTY	NIRANJAN ROUT	PATKURA /259 /2018
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMA/0000142/2020	CHANDAN DAS	PARSURAM DAS	SAHADEV KHUNTA /154 /2017
		VS	VS	()
		STATE OF ODISHA		//
67	CRLMA/0000143/2020	KARUNAKAR LENKA	R.R.DAS	//0
		VS	VS	()
		PRAMIAL LENKA		//
68	CRLMC/0001472/2020	A.DILLIP KUMAR SUBHUDHI	R.ACHARY	MUNIGUDA /88 /2020
		VS	VS	()

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69	CRLMC/0001473/2020	STATE OF ODISHA RATNAKAR PRADHAN VS	PRAJIT KUMAR PRADHAN VS	// KISHORENGAR /28 /2005 ()
70	CRLMC/0001474/2020	STATE OF ODISHA B.SANTOSH KUMAR PATRA VS	R.ACHARY VS	// MUNIGUDA /70 /2020 ()
71	CRLMC/0001475/2020	STATE OF ODISHA GOPAL PRASAD NAYAK @ GOPALI VS	KARUNAKAR GAYA VS	// RAMACHANDAPUR /34 /2020 ()
72	CRLMC/0001476/2020	STATE OF ORISSA PRATAP CHANDRA PADHI VS	DEBASIS TRIPATHY VS	// PATTAMUNDAI /128 /2020 ()
73	CRLMC/0001477/2020	STATE OF ODISHA M. SUDHA RANI VS	ANUPAM DASH VS	// VIGILANCE PS (BERHAMPUR) /25 /2013 ()
74	CRLMC/0001478/2020	STATE OF ODISHA(VIG.) BIBHU PRASAD BEHERA VS	PARTHA SARATHI NAYAK VS	// RAIRAKHOL /66 /2020 ()
75	CRLMC/0001479/2020	STATE OF ORISSA BRUNDABAN PARIDA VS	DEEPALI MAHAPATRA VS	// BUGUDA /247 /2006 ()
76	CRLMP/0001239/2020	STATE SUSMITA DUNDUNG VS	RABI NARAYAN BEHERA VS	// RAIBAGA /61 /2020 ()
77	CRLMP/0001240/2020	STATE OF ODISHA MUTHOOT MICROFINANCE VS	SIDDHARTHA SAMAL VS	// //0 ()
78	CRLMP/0001241/2020	STATE OF ODISHA MANSING PRADHAN VS	SUSANTA KU. MISHRA VS	// DARINGBADI /93 /2020 ()
79	CRLMP/0001242/2020	STATE OF ODISHA JAGNESWAR DUTTA VS	BIJAYA KUMAR BEHERA VS	// //0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	CRLMP/0001243/2020	SURENDRA KUMAR VS D/G AND I.G. OF POLICE	S.K.SAMAL VS	BURLA /114 /2019 () //
81	CRLMP/0001244/2020	NARMADA SAHOO VS SUPERINTENDENT OF POLICE,ROURKELA	PARTHA SARATHI DAS VS	UDITNAGAR /222 /2020 () //
82	CRLMP/0001245/2020	SURENDRA KUMAR MOHAPATRA VS SUPERINTENDENT OF POLICE,SAMBALPUR	S.K.SAMAL VS	/ /0 () //
83	CRLMP/0001246/2020	SURENDRA KUMAR MOHAPATRA VS SUPERINTENDENT OF POLICE,SAMBALPUR	S.K.SAMAL VS	SAMBALPUR VIGILANCE /7 /2020 () //
84	CRLMP/0001247/2020	SURENDRA KUMAR MOHAPATRA VS I.I.C,CYBER POLICE STATION,BARAIPALI	S.K.SAMAL VS	/ /0 () //
85	CRLMP/0001248/2020	SURENDRA KUMAR MOHAPATRA VS DIRECTOR CUM ADDL.D.G.,CTC	S.K.SAMAL VS	/ /0 () //
86	CRLMP/0001249/2020	SATYAVAMA SAMAL VS STATE OF ODISHA	B.S.PANIGRAHI VS	/ /0 () //
87	CRLMP/0001250/2020	SUBHASHMITA MOHAPATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	/ /0 () //
88	CRLMP/0001251/2020	LAXMIDHAR MAHAPATRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
89	CRLMP/0001252/2020	SUMITRA DEOGAM VS SUPERINTENDENT OF POLICE,KEONJHAR	RAJIV KUMAR MAHANTA VS	/ /0 () //
90	CRLMP/0001253/2020	GAYATRI SAHOO VS SUPERINTENDENT OF POLICE,BHADRAK	BIBHUDANANDA MOHAPATRA VS	TIHIDI /197 /2020 () //
91	CRLREV/0000406/2020	BUDU @ RABINDRA @ RUHIA SINGH	SURYAKANTA DWIBEDI	NILGIRI /11 /2014



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		VS	VS	0
		STATE OF ODISHA		//
92	CRLREV/0000407/2020	PRASANTA BARIK	PURUSOTTAM CHULI	KANJIPANI /17 /2020
		VS	VS	0
		STATE OF ODISHA		//
93	CRLREV/0000408/2020	ARUN KUMAR NAYAK	TUKUNA KUMAR MISHRA	R.UDAYAGIRI /56 /2020
		VS	VS	0
		STATE OF ODISHA		//
94	STREV/000039/2020	M/S ELECTRO	BHABANI P.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
95	WA/0000605/2020	DR.ROSALIN KAR	BUDHADEV ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
96	WA/0000606/2020	CHAIRMAN AND M.D, INDIAN OVERSEAS BANK	KUROHINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
97	WA/0000607/2020	STATE OF ORISSA	SR.STANDING COUNSEL(S AND ME)	//
		VS	VS	0
		BILASINI RATHA		//
98	WA/0000608/2020	STATE OF ODISHA	SR.STANDING COUNSEL (S AND ME)	//
		VS	VS	0
		KAILASHNATHA MANADHATA		//
99	WA/0000609/2020	EXECUTIVE ENGINEER, ELECTRICAL (SOUTH)	CD UTILITY)	//
		VS	VS	0
		SANJEEV KUMAR AGARWAL		//
100	WP(C)/0027672/2020	M/S.GHANASHYAM MISRA AND SONS PVT.LTD	SARADA P.SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0027673/2020	TRILOCHAN SAMANTARAYA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0027674/2020	LEKHARAM SAHU	ULLASH CH.MOHANTY	//
		VS	VS	0

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103	WP(C)/0027675/2020	SETTLEMENT OFFICER SAMBALPUR AJAYA KUMAR MALLA VS	P.R.SINGH VS	// // 0
104	WP(C)/0027676/2020	REGIONAL TRANSPORT OFFICER.BBSR USHARANI MOHANTY VS	L.K.MOHANTY VS	// // 0
105	WP(C)/0027677/2020	STATE OF ODISHA NETRANANDA SATNAMI VS	L.K.MOHANTY VS	// // 0
106	WP(C)/0027678/2020	STATE OF ODISHA PRAVAKAR SAHOO VS	DEEPAK KUMAR PANI VS	// // 0
107	WP(C)/0027679/2020	THE PRESINDING OFFICER LABOUR COURT BBSR MANOJ KUMAR SETHI VS	RAMA KRISHNA BISOI VS	// // 0
108	WP(C)/0027680/2020	STATE OF ODISHA DEBI PRASAD BISWAL VS	RAMA KRISHNA BISOI VS	// // 0
109	WP(C)/0027681/2020	STATE OF ODISHA SUBHAJIT MARHUAL VS	RAMA KRISHNA BISOI VS	// // 0
110	WP(C)/0027682/2020	STATE OF ODISHA CHANDAN KUMAR ROUT VS	RAMA KRISHNA BISOI VS	// // 0
111	WP(C)/0027683/2020	STATE OF ODISHA DILIP KUMAR BARIK VS	RAMA KRISHNA BISOI VS	// // 0
112	WP(C)/0027684/2020	STATE OF ODISHA SARAT KUMAR SETHI VS	RAMA KRISHNA BISOI VS	// // 0
113	WP(C)/0027685/2020	STATE OF ODISHA PRAMOD RAM VS	RAMA KRISHNA BISOI VS	// // 0

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114	WP(C)/0027686/2020	NITYA PRAKASH SINGH VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
115	WP(C)/0027687/2020	KAMALINI PANIGRAHI VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
116	WP(C)/0027688/2020	PRASANNA KUMAR PANDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
117	WP(C)/0027689/2020	KABULI BABUSINGH DALABEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
118	WP(C)/0027690/2020	SUSHANTA KUMAR DASH VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
119	WP(C)/0027691/2020	M/S.MAHIMA ELECTRICALS, A CENTRAL AND STATE GOVT. ELECTRICAL CONTRACTOR VS CENTRAL PUBLIC WORKS DEPARTMENT	SRINIVAS MOHAPATRA VS	// 0 //
120	WP(C)/0027692/2020	KARTIKESWAR PADHAN VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //
121	WP(C)/0027693/2020	ARDU GANESH VS THE TAHASILDAR DIGAPAHANDI TAHASIL	PRASANTA KUMAR PANDA VS	// 0 //
122	WP(C)/0027694/2020	RABI NARAYAN BHANJA VS MAHANADI COALFIELDS LTD.JAGRUTI VIHAR	SANTANU KUMAR SARANGI VS	// 0 //
123	WP(C)/0027695/2020	UDAYA SUNDAR SWAIN VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
124	WP(C)/0027696/2020	MANMAYA MOHAPATRA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
125	WP(C)/0027697/2020	YASHOBANTA NARAYAN MOHAPATRA	SURYA NARAYAN PATNAIK	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0027698/2020	STATE OF ODISHA	ADDL.STANDING COUNSEL	//
		VS	VS	0
		ACHYUTANANDA BARIK		//
127	WP(C)/0027699/2020	JAGARANA GUDARI	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0027700/2020	PRASANTA UTHANSINGH	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0027701/2020	BIRENDRA KUMAR PARIDA	D.P.MOHANTY	//
		VS	VS	0
		MANOJ KUMAR ADYA @ ADHYA		//
130	WP(C)/0027702/2020	BISHNUPRIYA BARAL	RAGHUNATH DAS MOHAPATRA	//
		VS	VS	0
		THE STATE OF ODISHA		//
131	WP(C)/0027703/2020	GOVIND JENA	RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0027704/2020	PRIYA RANJAN SARANGI	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0027705/2020	RAMAKRUSHNA PUROHIT	RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0027706/2020	PADMANAV KUMBHAR	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0027707/2020	SANGRAM KESHARI SAHU	RAMAKANTA SAHOO	//
		VS	VS	0
		DIRECTOR TO ELEMENTARY EDUCATION (S AND ME DEPT)		//
136	WP(C)/0027708/2020	CLEMENT LAKRA	RAMAKANTA SAHOO	//
		VS	VS	0

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137	WP(C)/0027709/2020	STATE OF ODISHA KAMAR SETHI VS	SANTANU KUMAR SARANGI VS	// // 0
138	WP(C)/0027710/2020	MAHANADI COAL FIELDS LTD. KHETRABASI PRADHAN VS	CHANDRAKANTA NAYAK VS	// // 0
139	WP(C)/0027711/2020	STATE OF ODISHA SMARANIKA BEHERA VS	SIDHARTH MISHRA..1 VS	// // 0
140	WP(C)/0027712/2020	STATE OF ODISHA ANANDA CHANDRA DAS VS	BIBHUTI BHUSAN BEHERA VS	// // 0
141	WP(C)/0027713/2020	STATE OF ODISHA ANADI CHARAN DALAI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
142	WP(C)/0027714/2020	STATE OF ODISHA DIBYAKANTA PANIGRAHI VS	PRAFULLA KUMAR RATH VS	// // 0
143	WP(C)/0027715/2020	STATE OF ODISHA SUSIL SETHY VS	G.K.NANDA VS	// // 0
144	WP(C)/0027716/2020	STATE OF ODISHA SOUMYA RANJAN SAHOO VS	KISHORE KUMAR MISHRA VS	// // 0
145	WP(C)/0027717/2020	THE STATE OF ODISHA BISHNU RANJAN SARKAR VS	S.MOHAPATRA VS	// // 0
146	WP(C)/0027718/2020	STATE OF ODISHA RAMA CHANDRA DAS VS	ANTARYAMI SWAIN VS	// // 0
147	WP(C)/0027719/2020	COLLECTOR KHURDA SURESH KUMAR PANDA VS	K.C.RAJGURU MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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148	WP(C)/0027720/2020	PADMALAYA MOHAPATRA VS STATE OF ODISHA	VS	// 0 //
149	WP(C)/0027721/2020	SATYABRAT BISWAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
150	WP(C)/0027722/2020	PRADEEP KUMAR PANDA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
151	WP(C)/0027723/2020	PARSURAM NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
152	WP(C)/0027724/2020	NARENDRA KUMAR MOHANTY VS GOVT.OF INDIA	SATYABRATA MOHANTY VS	// 0 //
153	WP(C)/0027725/2020	KAMALA KANTA SAHU VS STATE OF ODISHA	SANTOSH KUMAR MISHRA VS	// 0 //
154	WP(C)/0027726/2020	SANGHAMITRA SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
155	WP(C)/0027727/2020	DEVI PRASD TRIPATHY VS THE PRICIPAL COMMISSIONER CGST AND CENTRAL EXCISE BBSR	VS	// 0 //
156	WP(C)/0027728/2020	KARATI SARAF VS STATE OF ODISHA	SACHIDANANDA NAYAK VS	// 0 //
157	WP(C)/0027729/2020	GURUBARI BISWAL VS UPENDRA BISWAL	D.P.MOHANTY VS	// 0 //
158	WP(C)/0027730/2020	SIBARAM SAHU VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
159	WP(C)/0027731/2020	RAMESH PRASAD SAO	UMESH CHANDRA PATNAIK	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0027732/2020	KESHAB CHANDRA BEHERA	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0027733/2020	ALOK KUMAR DAS	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0027734/2020	SUNIL KUMAR ACHARYA	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0027735/2020	SAROJ KUMAR JENA	S.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0027736/2020	NAROTTAM SWAIN	S.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0027737/2020	BIJAYA KUMAR DUNGURI	DEEPALI MAHAPATRA	//
		VS	VS	0
		CHAIRMAN CUM MD, M.C.L., SAMBALPUR		//
166	WP(C)/0027738/2020	JITARANJAN SAHOO	S.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0027739/2020	MANORANJAN SWAIN	S.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0027740/2020	BIRANCHI NARAYAN BISWAL	S.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0027741/2020	MANORANJAN PRADHAN	S.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0027742/2020	DEBADATTA NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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171	WP(C)/0027743/2020	STATE OF ODISHA HRUDANANDA PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
172	WP(C)/0027744/2020	STATE OF ODISHA CHITTA RANJAN MALLICK VS	DILLIP KUMAR MOHAPATRA VS	// // 0
173	WP(C)/0027745/2020	STATE OF ODISHA SURYAMANI SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
174	WP(C)/0027746/2020	STATE OF ODISHA SANTOSH KUMAR DASH VS	DILLIP KUMAR MOHAPATRA VS	// // 0
175	WP(C)/0027747/2020	STATE OF ODISHA SURYAMANI SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
176	WP(C)/0027748/2020	STATE OF ODISHA BHIMASEN SAHU VS	DILLIP KUMAR MOHAPATRA VS	// // 0
177	WP(C)/0027749/2020	STATE OF ODISHA SADASIVA CHAKRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
178	WP(C)/0027750/2020	STATE OF ODISHA BIJAY KUMAR DHAL VS	DILLIP KUMAR MOHAPATRA VS	// // 0
179	WP(C)/0027751/2020	STATE OF ODISHA M/S KALINGA MINING CORPORATION VS	PAMI RATH VS	// // 0
180	WP(C)/0027752/2020	STATE OF ODISHA MANORANJAN SAHOO VS	G.P.PATTNAIK VS	// // 0
181	WP(C)/0027753/2020	ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD. DATTAHARI NAYAK VS	KALI PRASANNA MISHRA VS	// // 0
		STATE OF ODISHA		//



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182	WP(C)/0027754/2020	MADHUSUDSAN SAHOO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
183	WP(C)/0027755/2020	BHABANI SHANKAR GARABADU VS SUB REGISTRAR OFFICER JATNI	BIJAYA KUMAR BEHERA VS	// 0 //
184	WP(C)/0027756/2020	SAMTHAM PRASAD VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
185	WP(C)/0027757/2020	RITA SETHA VS BALARAM NAYAK	SANKARSAN SAHOO VS	// 0 //
186	WP(C)/0027758/2020	BHARATI JANI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
187	WP(C)/0027759/2020	AJIT KUMAR BISWAL VS CHAIRMAN CUM MANAGING DIRECTOR	A.PATNAIK VS	// 0 //
188	WP(C)/0027760/2020	PRATIVARANI BISWAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
189	WP(C)/0027761/2020	NIRANJAN PARHI VS STATE OF ODISHA	N.K.SAHU VS	// 0 //
190	WP(C)/0027762/2020	SRIKANTA MAHANTY VS THE STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
191	WP(C)/0027763/2020	SAILABALA MAHANTY VS THE STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
192	WP(C)/0027764/2020	BASANTI BEHERA VS ODISHA FOREST DEVELOPMENT CORPORATION LIMITED	PRASANTA KUMAR NAYAK VS	// 0 //
193	WP(C)/0027765/2020	AMARNATH BAKSHI	RANJIT MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0027766/2020	GAYADHAR BISWAL	SRIKANTA MAHUNTA	//
		VS	VS	0
		THE STATE OF ODISHA		//
195	WP(C)/0027767/2020	SUBASINI SAHU	BABITA SAHU	//
		VS	VS	0
		COLLECTOR BARAGARH		//
196	WP(C)/0027768/2020	PRAVATI SAHOO	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0027769/2020	DURYODHAN PRADHAN	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0027770/2020	RAMA CHANDRA DAS	PRASANNA KU.NAYAK..1	//
		VS	VS	0
		KALI DAS		//
199	WP(C)/0027771/2020	KUSUMA SAHU	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0027772/2020	RANJITA HOTA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0027773/2020	MOHINI SETHI	J.K.KHANDAYATRAY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0027774/2020	SUCHITT MOHAPATRA	BHASKAR CHANDRA PANDA	//
		VS	VS	0
		COUNCIL OF HIGHER SECONDARY EXAMINATION ODISHA		//
203	WP(C)/0027775/2020	KANAKALATA DEHURY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0027776/2020	RABI NARAYAN SETHY	RANJIT MOHANTY	//
		VS	VS	0

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205	WP(C)/0027777/2020	STATE OF ODISHA RASHMITA RANI SAHU VS COLLECTOR,BARAGARH	BABITA SAHU VS	// // 0 //
206	WP(C)/0027778/2020	SADANANDA JAL VS STATE OF ODISHA	KSRISHNA CHANDRA SAHU VS	// 0 //
207	WP(C)/0027779/2020	BHIMA CHARAN MAJHI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
208	WP(C)/0027780/2020	PURI AND KHURDA DISTRICT BUILDING AND CONSTRUCTION WORKERS UNION VS STATE OF ODISHA	VS	// 0 //
209	WP(C)/0027781/2020	TRIPTIMAYEE PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
210	WP(C)/0027782/2020	SANJUKTA PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
211	WP(C)/0027783/2020	JASODHARA SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
212	WP(C)/0027784/2020	SATYAPRIYA BARIK VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
213	WP(C)/0027785/2020	MITANJALI RATH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
214	WP(C)/0027786/2020	SUKANTI ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
215	WP(C)/0027787/2020	ANITA DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //

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216	WP(C)/0027788/2020	ITISMITA JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
217	WP(C)/0027789/2020	JANANEE PANDA VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
218	WP(C)/0027790/2020	NILIMA PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
219	WP(C)/0027791/2020	CHIRANJIBI BISHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
220	WP(C)/0027792/2020	DR. AKSHYA KUMAR TARAI VS SECRETARY, HEALTH AND FAMILY WELFARE DEPT.	AMIYA KUMAR TARAI VS	// 0 //
221	WP(C)/0027793/2020	AJIT KUMAR MADALA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
222	WP(C)/0027794/2020	RADHIKA MAHALIK VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
223	WP(C)/0027795/2020	BAILADU CHOWDHURY VS STATE OF ODISHA	ADITYA PARIDA VS	// 0 //
224	WP(C)/0027796/2020	SHYAM SUNDAR NAIK VS CHIEF RESIDENT COMMISSION GOVT.OF ODISHA	PREM KUMAR MOHANTY VS	// 0 //
225	WP(C)/0027797/2020	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	R.K.ROUTRAY VS	// 0 //
226	WP(C)/0027798/2020	SUBASH CHANDRA SAHOO VS COMMISSIONER-CUM-SECRETARY SCHOOL AND MASS EDUCATION	SUSANTA KU. MISHRA VS	// 0 //
227	WP(C)/0027799/2020	AKSHAYA KUMAR PATTANAYAK	DEBASIS TRIPATHY	//

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		VS	VS	0
		UNION OF INDIA		//
228	WP(C)/0027800/2020	RAMAKRUSHNA PATTNAIK	BIKASH JENA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0027801/2020	BISWANATH MOHANTY	S.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0027802/2020	NRUSINHA PRASAD PATNAIK	PRASANTA KUMAR NANDA	//
		VS	VS	0
		COLLECTOR, GANJAM		//
231	WP(C)/0027803/2020	TOPHAN NAG	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0027804/2020	NIRAJAN NAYAK	RAMAKANTA SARANGI	//
		VS	VS	0
		THE STATE OF ODISHA		//
233	WP(C)/0027805/2020	MARSI MERIAN DANIEL	B.MOHANTY-5	//
		VS	VS	0
		COLLECTOR, JHARSUGUDA		//
234	WP(C)/0027806/2020	PARASURAM RAUTARAY	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0027807/2020	SITANSHU DASH	PRAVAT KUMAR MOHANTY	//
		VS	VS	0
		SOUMYA DARSHINI TRIPATHY		//
236	WP(C)/0027808/2020	SABITA BEHERA	BINI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0027809/2020	BIJAYALAXMI SABAT	SATYANARAYAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0027810/2020	M/S.MSP STEEL AND POWER LTD.,	CHANDAN KUMAR DEY	//
		VS	VS	0

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239	WP(C)/0027811/2020	THE MD,ODISHA MINING CORPORATION LTD. JAMBESWAR AGASTI VS STATE OF ODISHA	NIRANJAN HOTA VS	// // 0 //
240	WP(C)/0027812/2020	BRAJAKISHORE MOHANTY VS STATE OF ODISHA	KRISHNA PRAKASH JENA VS	// 0 //
241	WP(C)/0027813/2020	MANMOHAN NAIK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
242	WP(C)/0027814/2020	UNIVERSAL INFRA AND AGRI OILS PVT.LTD VS UNION OF INDIA	VIVEKANANDA JENA VS	// 0 //
243	WP(C)/0027815/2020	MAHENDRA NATH MOHANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
244	WP(C)/0027816/2020	HEMANTA KUMAR MOHANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
245	WP(C)/0027817/2020	KANHU CHARAN DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
246	WP(C)/0027818/2020	AMERICA GIRI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
247	WP(C)/0027819/2020	SARBESWAR SAMAL VS THE STATE OF ODISHA	B.S.PANIGRAHI VS	// 0 //
248	WP(C)/0027820/2020	SURESH KUMAR DALAI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
249	WP(C)/0027821/2020	BIBHUTI BHUSAN GHADAI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //

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250	WP(C)/0027822/2020	M/S.MANGTURAM SHYAMSUNDAR, A PROPRIETOR VS STATE OF ODISHA	PRASANNA BEHERA VS	// 0 //
251	WP(C)/0027823/2020	PRASANTA KUMAR PRUSTY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
252	WP(C)/0027824/2020	SABAN KUMAR MOHANTY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
253	WP(C)/0027825/2020	TRUPTIREKHA PATTNAIK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
254	WP(C)/0027826/2020	RAMESH CHANDRA BAITHARU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
255	WP(C)/0027827/2020	GURUKRUPA EDUCATIONAL TRUST VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
256	WP(C)/0027828/2020	BASANTI SETHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
257	WP(C)/0027829/2020	ABHIRAM MAHANTY VS THE STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
258	WP(C)/0027830/2020	NARENDRA BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
259	WP(C)/0027831/2020	SUDESHNA NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
260	WP(C)/0027832/2020	KUNTALA MOHANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
261	WP(C)/0027833/2020	KAMALAKANTA JENA	PRASANNA KU NAYAK-1	//

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		VS	VS	0
		SUB-COLLECTOR, SADAR, CUTTACK		//
262	WP(C)/0027834/2020	KALPANA PANIGRAHI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0027835/2020	RATNAKAR BEHURA	SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0027836/2020	DURGA SHANKAR DASH	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0027837/2020	BIDYADHAR ROUT	MD.G.MADANI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0027838/2020	BUDHIA PATRA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0027839/2020	GOBINDRA CHANDRA PANIGRAHI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0027840/2020	PRASHANTA KUMAR RAJ	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0027841/2020	REKHA DAS PATTNAIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0027842/2020	CHANCHALA MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0027843/2020	SHANTILATA BISWAL	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0027844/2020	BINDU MAHANAND	TUKUNA KUMAR MISHRA	//
		VS	VS	0



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273	WP(C)/0027845/2020	COLLECTOR CUM CHIEF EXECUTIVE OFFICER, KALAHANDI BISWARANJAN SWAIN VS STATE OF ORISSA	S.N.BISWAL VS	// // ()
274	WPCRL/0000105/2020	GOUTAM KUMAR JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	BASTA /197 /2020 ()
275	ABLAPL/0012674/2020	HIRANYA KUMAR CHOUDHURY VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// / /0 ()
276	ABLAPL/0012675/2020	NAGURU MALLIK @ MUNA MALIK VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	BALASORE TOWN /166 /2020 ()
277	ABLAPL/0012676/2020	MIR HAKIM VS STATE OF ODISHA	MD.G.MADANI VS	TIHIDI /398 /2020 ()
278	ABLAPL/0012677/2020	RAJU AMANTA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	MOTANGA /203 /2020 ()
279	ABLAPL/0012678/2020	BISWAJIT DASH @ PAPU VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /350 /2020 ()
280	ABLAPL/0012679/2020	AJAYA BEHERA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BANDAR MARINE /42 /2020 ()
281	ABLAPL/0012680/2020	SAMIM BEGUM @ SAMIM VS STATE OF ODISHA	B.B.ROUTRAY VS	BARGARH /412 /2020 ()
282	ABLAPL/0012681/2020	GAGAN KUMAR DAS @ NALU VS STATE OF ODISHA	M.R.MOHAPATRA VS	FATEGARH /167 /2020 ()
283	ABLAPL/0012682/2020	RABINDRA SINGH VS STATE OF ODISHA	B.K.NAYAK VS	PIPLI /181 /2017 ()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
284	ABLAPL/0012683/2020	SK.KALA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /193 /2020 () //
285	ABLAPL/0012684/2020	ANIRUDDHA SASMAL VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	BALIAPAL /202 /2020 () //
286	ABLAPL/0012685/2020	RATNAKAR PARIDA VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	INDUSTRIAL /125 /2020 () //
287	ABLAPL/0012686/2020	HADIANI SAHOO VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	NIHALPRASAD /92 /2020 () //
288	ABLAPL/0012687/2020	BABITA RAUTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /301 /2020 () //
289	ABLAPL/0012688/2020	MANJULA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /160 /2018 () //
290	ABLAPL/0012689/2020	RANJAN @ MANORANJAN DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /272 /2020 () //
291	ABLAPL/0012690/2020	JAGANATH NAYAK VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	NAUGAON /145 /2020 () //
292	ABLAPL/0012691/2020	GOURANGA JENA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA-2 VS	ITAMATI /86 /2020 () //
293	ABLAPL/0012692/2020	KASEI @ KESARI PARIDA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /279 /2020 () //
294	ABLAPL/0012693/2020	BIKRAM MURMU @ HANSDA VS STATE OF ODISHA	DHARMENDRA SETHY VS	BASTA /143 /2020 () //
295	ABLAPL/0012694/2020	KUBERA PATRA	BIBHUTI BHUSAN BEHERA	KANDHEIGOLE /160 /2020

## ORISSA HIGH COURT

### FILING REPORT AS ON :14/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0012695/2020	SUBASH SAHOO	AMLAN SHAKTI PAUL	AIR FIELD P.S. /204 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0012696/2020	RUBY SWAIN	NIRANJAN PANDA	MADHUPATNA /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0012697/2020	GHANASHYAM BALIARSING	BIJAY SWAIN	JATNI P.S. /299 /2020
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0012698/2020	JITENDRA MOHANTY	SURYA NARAYAN MISHRA	BASELI SAHI PS /258 /2020
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0012699/2020	AMULYA BARAL	SURYA NARAYAN MISHRA	GOP /266 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0012700/2020	SUBHRANSHU DAS @ SUDHANSHU DAS	JAYANTA KU. MAJHI	KHANTAPADA /310 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0012701/2020	BHARAT ROUT	S.K.JOSHI	TUREIKELA /159 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0012702/2020	TOFAN KUMAR SWAIN	SURYAKANTA DWIBEDI	ASKA /446 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0012703/2020	BIJAYA BHARAT MOHAPATRA	PRASANTA KUMAR NANDA	LAXMISAGAR P.S. /254 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0012704/2020	HADIA @ HADUBANDHU PARIDA	HIMANSHU BHUSAN SUTAR	CHANDANPUR /86 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0012705/2020	DIBA @ DIBAS BHOI	AMIT KUMAR NATH	ANGUL TOWN /1149 /2020
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :14/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0012706/2020	STATE OF ODISHA JITENDRA SAMANTARAY @ JITU VS	SATYABRATA PANDA VS	// RANPUR /73 /2019 ()
308	ABLAPL/0012707/2020	STATE OF ODISHA DAITARI PRADHAN VS	AMIT PRASAD BOSE VS	// PURI SADAR /210 /2020 ()
309	ABLAPL/0012708/2020	STATE OF ODISHA DHARAM LUHURA VS	BISWAJIT MOHAPATRA VS	// MAHULPALI /145 /2020 ()
310	ABLAPL/0012709/2020	STATE OF ODISHA ANJALI DAS VS	BHABANI SANKAR DAS VS	// KHALLIKOTE /193 /2019 ()
311	ABLAPL/0012710/2020	STATE BHIKARI OJHA VS	PANCHANAN PANIGRAHI VS	// BHUBAN /283 /2020 ()
312	ABLAPL/0012711/2020	STATE OF ODISHA SILU BEHERA VS	BHABANI SANKAR MISHRA VS	// BADAGODA P.S. /222 /2020 ()
313	ABLAPL/0012712/2020	STATE OF ODISHA BHAGABAN BEHERA @ BHAGIA BEHERA VS	SABYASACHI MISHRA VS	// JATNI P.S. /426 /2018 ()
314	ABLAPL/0012713/2020	STATE OF ODISHA SAROJ MOHARANA @ SIBA VS	SUSANTA KUMAR MISHRA VS	// JATNI P.S. /384 /2020 ()
315	ABLAPL/0012714/2020	STATE OF ODISHA TAPU PATTANAİK @ TAPAN KUMAR PATTANASUKANTA VS	SUSANTA KU. MISHRA VS	// JATNI P.S. /384 /2020 ()
316	ABLAPL/0012715/2020	STATE OF ODISHA MD.SONU @ JAMIRUL HUSEN VS	B.N.BEHERA VS	// BARBIL /126 /2020 ()
317	ABLAPL/0012716/2020	STATE OF ODISHA ATRIKANTA @ ATIKRANTA BISWAL VS	ARIJEET MISHRA VS	// JAJPUR ROAD /400 /2020 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :14/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0012717/2020	MUNA @ GANESH MAHAKUDA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	//0 () //
319	ABLAPL/0012718/2020	MANOJ KUMAR DAS @ MANU DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /173 /2020 () //
320	ABLAPL/0012719/2020	PRADEEP BAG VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /54 /2020 () //
321	ABLAPL/0012720/2020	MILI HARICHANDAN VS STATE OF ODISHA	S.K.BHANJADEO VS	AIR FIELD P.S. /185 /2020 () //
322	ABLAPL/0012721/2020	JAGANNATH KHARA VS STATE OF ODISHA	BISWARANJAN MOHARATHA VS	KALIMELA /96 /2020 () //
323	ABLAPL/0012722/2020	ANJANA JUANGA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	HARICHANDANPUR /100 /2020 () //
324	ABLAPL/0012723/2020	JAGABANDHU JANI VS STATE OF ODISHA	PRASANTA KU. SAHOO VS	DABUGAM /160 /2020 () //
325	ABLAPL/0012724/2020	MANOJ KUMAR SAHOO VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NIHALPRASAD /110 /2020 () //
326	ABLAPL/0012725/2020	RINKU MANGARAJ @ SUMIT KUMAR MANGARAJ VS STATE OF ODISHA	SMYASACHI MISHRA VS	JATNI P.S. /384 /2020 () //
327	ABLAPL/0012726/2020	JAGABALIA OJHA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /283 /2020 () //
328	ABLAPL/0012727/2020	RATUN @ RATUNU BIBI VS STATE OF ODISHA	ARIJEET MISHRA VS	NIKIRAI /118 /2020 () //
329	ABLAPL/0012728/2020	SANJU NAYAK	AMLAN SHAKTI PAUL	KHURDA P.S. /325 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :14/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0012729/2020	KAMAL LOCHAN DASH	ASHOK KU. SAHOO	NIKIRAI /119 /2020
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0012730/2020	PRASANTA KU. DAKUA	AMITAV TRIPATHY	ODAGAON /151 /2018
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0012731/2020	BIBHUDENDU PATTANAYAK	LALITENDU MISHRA	KHANDAGIRI P.S. /587 /2020
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0012732/2020	SARBESWAR SAMAL	B.S.PANIGRAHI	BALICHANDRAPUR /255 /2020
		VS	VS	()
		STATE		//
334	ABLAPL/0012733/2020	DEBABRATA SAHU	SAMIR KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0012734/2020	PRAMOD BEHERA	ASHOK KU. SAHOO	MARINE PS AT JAMBO /120 /2020
		VS	VS	()
		STATE OF ODISHA		//
336	WPC(OA)/0001601/2019	PRABHAKAR MALLICK	M/S.BISWA BIHARI MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
337	WPC(OAC)/0000569/2019	GIRISH CHANDRA DAS	M/S.B.S.TRIPATHY 1	//
		VS	VS	()
		STATE OF ODISHA		//
338	WPC(OAC)/0003537/2016	BATA KRUSHNA PARIDA	M/S.D.N.PATNAIK 1	//
		VS	VS	()
		STATE OF ODISHA		//
339	WPC(OAC)/0004851/2016	DR.BIBEKANANDA SWAIN	M/S.S.N.SHARMA	//
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :14/10/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2020 CMPAT/36/2001	M/S.KONARK JUTE LTD.-MP	M/S.R.P.KAR
2	17/2020 CRLMA/143/2020	KARUNAKAR LENKA-MP	R.R.DAS
3	86/2020 STREV/39/2020	M/S ELECTRO-MP	BHABANI P.MOHANTY
4	110/2020 MATA/7/2019	PRABHAT KU.SAHU-MP	M/S.SURYA KANTA DASH, H.K.MAHARANA
5	112/2020 CMAPL/239/2020	KANTIA PATRA-MP	AMIT PRASAD BOSE
6	177/2020 WPC(OAC)/826/2019	SUHANI PRUSTY-MP	M/S.SOUMYARANJAN DAS, MITHUN DAS
7	180/2020 CRLMP/1250/2020	SUBHASMITA MOHAPATRA-MP	NIRANJAN LENKA
8	466/2020 CRLREV/406/2020	BUDU @ RABINDRA @ RUHIA SINGH-MP	SURYAKANTA DWIBEDI
9	545/2020 CMP/564/2020	SITAKANTA NANDA-MP	AMIT PRASAD BOSE
10	546/2020 CMP/565/2020	CHANDRAMANI PASSARY-MP	S.P.NATH
11	547/2020 CMP/566/2020	LAXMI PRASAD KAR-MP	SOUMYA MISHRA
12	933/2020 ABLAPL/10799/2020	PARAGA KUMAR SAHOO @ PUSKAR SAHOO @ KALIA-MP.K.MAHARAJ	
13	986/2020 CRLMC/1010/2017	PRABHAT KU.PRADHAN-MP	M/S.Y.S.P.BABU
14	987/2020 CRLMC/1472/2020	A.DILLIP KUMAR SUBHUDHI-MP	R.ACHARY
15	988/2020 CRLMC/1474/2020	B.SANTOSH KUMAR PATRA-MP	R.ACHARY
16	989/2020 CRLMC/1475/2020	GOPAL PRASAD NAYAK @ GOPALI-MP	KARUNAKAR GAYA
17	990/2020 CRLMC/1476/2020	PRATAP CHANDRA PADHI-MP	DEBASIS TRIPATHY
18	991/2020 BLAPL/7426/2020	TEDA PUSPATI (T.P) SRI PRASAD @ BUBULU-MP	PRASANTA KUMAR NANDA
19	991/2020 CRLMC/1477/2020	M. SUDHA RANI-MP	ANUPAM DASH
20	992/2020 BLAPL/7361/2020	B(BHUPATI) PRASAD RAJU @ BULL-MP	PRASANTA KUMAR NANDA
21	992/2020 CRLMC/1252/2020	RUPESH KUMAR BHADRA-MP	GOURI MOHAN RATH
22	993/2020 BLAPL/8607/2019	VIKASH SINGH-MP	AMIT PRASAD BOSE
23	994/2020 BLAPL/7435/2020	ASIS KU. SINHA-MP	BIDYADHAR MANASINGHA
24	1010/2020 CRLA/527/2020	SUKUTA @ ASHOK JENA-MP	RASHMI RANJAN MISHRA
25	1011/2020 CRLA/527/2020	SUKUTA @ ASHOK JENA-MP	RASHMI RANJAN MISHRA
26	1012/2020	LINGARAJ DALEI-MP	ASHWINI KUMAR DAS

27	CRLA/529/2020 1013/2020	LINGARAJ DALEI-MP	ASHWINI KUMAR DAS
28	CRLA/529/2020 1014/2020	KRUSHNA CHANDRA PANIGRAHI-MP	TUKUNA KUMAR MISHRA
29	CRLA/145/2019 1015/2020	HARUN TIRKY-MP	
30	CRLA/390/2012 1170/2020	SABITRI BARAL-MP	LAKSMIDHAR KABI
31	MACA/691/2020 1322/2020	DR.ROSALIN KAR-MP	ASHOK KUMAR APAT
32	WA/605/2020 1323/2020	CHAIRMAN AND M.D, INDIAN OVERSEAS BANK, CHENNAI	ASHOK KUMAR APAT
33	WA/606/2020 1324/2020	CHAIRMAN AND M.D, INDIAN OVERSEAS BANK, CHENNAI	ALMOVINDA MOHANTY
34	WA/606/2020 1325/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL(S AND ME)
35	WA/607/2020 1326/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL(S AND ME)
36	WA/607/2020 1327/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL(S AND ME)
37	WA/607/2020 1328/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL(S AND ME)
38	WA/607/2020 1329/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
39	WA/608/2020 1330/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
40	WA/608/2020 1331/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
41	WA/608/2020 1332/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
42	WA/609/2020 1333/2020	EXECUTIVE ENGINEER, ELECTRICAL (SOUTHCO UTILITY)	ADMP
43	12177/2020	M/S.GHANASHYAM MISRA AND SONS PVT.LTD.-MP	SARADA P.SARANGI
44	WP(C)/27672/2020 12178/2020	DEONARAYAN JAISWAL-MP	PITAMBAR ACHARYA
45	WP(C)/27663/2020 12179/2020	SUSHANTA KUMAR DASH-MP	SHASHIBHUSAN BISWAL
46	WP(C)/27690/2020 12181/2020	RABI NARAYAN BHANJA-MP	SANTANU KUMAR SARANGI
47	WP(C)/27694/2020 12182/2020	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
48	WP(C)/27698/2020 12183/2020	JAGARANA GUDARI-MP	RAMDAS ACHARY
49	WP(C)/27699/2020 12184/2020	PRASANTA UTHANSINGH-MP	B.S.TRIPATHY (1)
50	WP(C)/27700/2020 12185/2020	PRIYA RANJAN SARANGI-MP	JAGABANDHU SAHU
51	WP(C)/27704/2020 12186/2020	PADMANAV KUMBHAR-MP	JAGABANDHU SAHU
52	WP(C)/27706/2020 12187/2020	KAMAR SETHI-MP	SANTANU KUMAR SARANGI
53	WP(C)/27709/2020 12188/2020	SMARANIKA BEHERA-MP	SIDHARTH MISHRA
54	WP(C)/27711/2020 12189/2020	DIBYAKANTA PANIGRAHI-MP	PRAFULLA KUMAR RATH
55	WP(C)/27714/2020 12190/2020	SUSIL SETHY-MP	G.K.NANDA
56	WP(C)/27715/2020 12191/2020	SOUMYA RANJAN SAHOO-MP	KISHORE KUMAR MISHRA
57	WP(C)/27716/2020 12192/2020	RAMA CHANDRA DAS-MP	ANTARYAMI SWAIN
	WP(C)/27718/2020		



58	12193/2020 WP(C)/27719/2020	SURESH KUMAR PANDA-MP	K.C.RAJGURU MOHAPATRA
59	12194/2020 WP(C)/27724/2020	NARENDRA KUMAR MOHANTY-MP	SATYABRATA MOHANTY
60	12195/2020 WP(C)/27725/2020	KAMALA KANTA SAHU-MP	SANTOSH KUMAR MISHRA
61	12196/2020 WP(C)/27731/2020	RAMESH PRASAD SAO-MP	UMESH CHANDRA PATNAIK
62	12197/2020 WP(C)/27735/2020	SAROJ KUMAR JENA-MP	S.K.ROUT
63	12198/2020 WP(C)/27736/2020	NAROTTAM SWAIN-MP	S.K.ROUT
64	12199/2020 WP(C)/27737/2020	BIJAYA KUMAR DUNGURI-MP	DEEPALI MAHAPATRA
65	12200/2020 WP(C)/27737/2020	BIJAYA KUMAR DUNGURI-MP	DEEPALI MAHAPATRA
66	12201/2020 WP(C)/27738/2020	JITARANJAN SAHOO-MP	S.K.ROUT
67	12202/2020 WP(C)/27739/2020	MANORANJAN SWAIN-MP	S.K.ROUT
68	12203/2020 WP(C)/27740/2020	BIRANCHI NARAYAN BISWAL-MP	S.K.ROUT
69	12204/2020 WP(C)/27741/2020	MANORANJAN PRADHAN-MP	S.K.ROUT
70	12205/2020 WP(C)/27751/2020	M/S KALINGA MINING CORPORATION-MP	PAMI RATH
71	12206/2020 WP(C)/27754/2020	MADHUSUDSAN SAHOO-MP	BIJAYA KUMAR BEHERA
72	12207/2020 WP(C)/27758/2020	BHARATI JANI-MP	PITAMBAR PANDA
73	12208/2020 WP(C)/27758/2020	BHARATI JANI-MP	PITAMBAR PANDA
74	12209/2020 WP(C)/27762/2020	SRIKANTA MAHANTY-MP	SRIKANTA MAHUNTA
75	12210/2020 WP(C)/27763/2020	SAILABALA MAHANTY-MP	SRIKANTA MAHUNTA
76	12211/2020 WP(C)/27764/2020	BASANTI BEHERA-MP	PRASANTA KUMAR NAYAK
77	12212/2020 WP(C)/27766/2020	GAYADHAR BISWAL-MP	SRIKANTA MAHUNTA
78	12213/2020 WP(C)/27773/2020	MOHINI SETHI-MP	J.K.KHANDAYATRAY
79	12214/2020 WP(C)/27778/2020	SADANANDA JAL-MP	KSRISHNA CHANDRA SAHU
80	12215/2020 WP(C)/27075/2020	RAMAKANTA PUHAN-MP	J.K.MISHRA (2)
81	12216/2020 WP(C)/27797/2020	SUKANTA KUMAR SAHOO-MP	R.K.ROUTRAY
82	12217/2020 WP(C)/27800/2020	RAMAKRUSHNA PATTNAIK-MP	BIKASH JENA
83	12218/2020 WP(C)/27802/2020	NRUSINHA PRASAD PATNAIK-MP	PRASANTA KUMAR NANDA
84	12219/2020 WP(C)/27804/2020	NIRAJAN NAYAK-MP	RAMAKANTA SARANGI
85	12220/2020 WP(C)/27806/2020	PARASURAM RAUTARAY-MP	SANTANU KUMAR SARANGI
86	12221/2020 WP(C)/27804/2020	NIRAJAN NAYAK-MP	RAMAKANTA SARANGI
87	12222/2020 WP(C)/27808/2020	SABITA BEHERA-MP	BINI MISHRA
88	12223/2020 WP(C)/27814/2020	UNIVERSAL INFRA AND AGRI OILS PVT.LTD-MP	VIVEKANANDA JENA
89	12224/2020	M/S.MANGTURAM SHYAMSUNDAR, A PROPRIETORSHIP FIRM	PRASANNA BEHERA

90	WP(C)/27822/2020 12225/2020	SABAN KUMAR MOHANTY-MP	RAJIB LOCHAN PATTNAIK
91	WP(C)/27824/2020 12226/2020	GURUKRUPA EDUCATIONAL TRUST-MP	PRATIK DASH
92	WP(C)/27827/2020 12227/2020	ABHIRAM MAHANTY-MP	SRIKANTA MAHUNTA
93	WP(C)/27829/2020 12228/2020	RATNAKAR BEHURA-MP	SASHI BHUSAN JENA
94	WP(C)/27835/2020 12229/2020	BIDYADHAR ROUT-MP	MD.G.MADANI
95	WP(C)/27837/2020 12230/2020	BISWARANJAN SWAIN-MP	S.N.BISWAL
96	WP(C)/27845/2020 12233/2020	M/S ABHIRAM CARE TAKING AND EXPERT SERVICES, BBSR-MIRANJAN BHOKTA	
97	WP(C)/4075/2020 12234/2020	DEBANATH PRADHAN-MP	M/S SUSANTA KU.MISHRA
98	WP(C)/1186/2015 12235/2020	KRUSHNA CHANDRA NAIK-MP	DR.SUJATA DAS, N.LENKA
99	WP(C)/20155/2020 12236/2020	AMINAMANI MISHRA-MP	M/S.NIRANJAN LENKA
100	WP(C)/18479/2015 12237/2020	BIBHUDATTA CHOUDHURY-MP	JITENDRA KUMAR DIGAL
101	WP(C)/16804/2020 12238/2020	TRANSASIA BIO MEDICALS LTD.-MP	M/S.RAJJEET ROY
102	WP(C)/8942/2020 12239/2020	AMRESH KUMAR PATEL-MP	MR.SANGRAM JENA
103	WP(C)/7213/2018 12242/2020	DR. DURGA PRASAD DAS-MP	NALINI KANTA DASH
104	WP(C)/25211/2020 12243/2020	KABIRAJ BEHERA-MP	M/S.SAMARENDRA PATTANAIAK
105	WP(C)/10211/2016 931/2020	KAPA LAXMINARAYAN-MP	
106	ABLAPL/10230/2020 932/2020	PRASANTA KUMAR PADHI@PRASANTA KUMAR PARHI-MP	
107	ABLAPL/13845/2019 934/2020	KRUSHNA MAJHI-MP	
108	ABLAPL/4368/2020 935/2020	SANTOSH JENA-MP	
109	ABLAPL/8796/2020 936/2020	SMRUTI RANJAN MISHRA-MP	
110	ABLAPL/8570/2020 989/2020	BIKRAM SABAR-MP	
111	BLAPL/6649/2020 990/2020	SURESH BAG-MP	
112	BLAPL/6637/2020 12176/2020	BIGHNARAJ JENA-MP	
113	WP(C)/25100/2020 12180/2020	SAROJ KUMAR SINHA-MP	
114	WP(C)/23528/2020 12231/2020	ACHYUTANANDA BARIK-MP	
115	WP(C)/21591/2020 12232/2020	DR.SARBESWAR NAYAK-MP	
116	WP(C)/13280/2020 12240/2020	UPENDRA KUMAR SAHOO-MP	
117	WP(C)/20018/2020 12241/2020	RAJASHREE MOHANTY-MP	
	WP(C)/25038/2020		